THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 03rd of February, 2024

NO.HC.VII-84/2020/898/A ### The Hon'ble Gauhati High Court has been pleased to direct all the Secretaries of District Legal Services Authorities of Assam and the Secretary, Gauhati High Court Legal Services Committee to participate in the Sensitization Programme on the topic "Assam Victim Compensation Scheme, 2012" scheduled to be held on 06-02-2024 from 02:00 P.M. to 03:00 P.M. through virtual mode.

The link for the proposed training is https://bit.ly/3SouP1x

The **General Instructions for Training (Online mode)** for participation are enclosed along with the notification.

By Order
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Dated: 03-02-2024

Memo No. HC.VII-84/2020/899-910/A

Copy forwarded for information & necessary action to:

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 4. The District and Sessions Judges,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the concerned Officers about this Notification).

- 5. The Secretary, Gauhati High Court Legal Services Committee.
- 6. The Member Secretary, Assam State Legal Services Authority.
- 7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
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 m CA}$ to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

- 1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio video interaction.
- 2 Participants are to * join the training by disclosing their full name via the Joining Link as notified and also uploaded in the website of fudicial Academy, Assam
- 3. Participants are requested to report online through joining link, at least 10 minutes before the scheduled time of Video Conference and maintain punctuality.
- 4. Participants are to keep their video ON, continuously throughout & till the conclusion of the training,
- 5. All the Participants are to follow the Video Conference Protocols like
 - a Keep themselves muted until & unless they are allowed by the presenter to
 - b. At the end of the deliperation of the Resource Person, participants may raise hand to indicate that he/she would like to interact with the Resource person. where after, on announcement by presenter, the said officer may unmute. ask question and thereafter again mute the audio.
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue
 - 6 Participants are to wear formal attire (befit no an officer) while attending the training.
 - 7. Participants are to check the official website of Judicial Academy, Assam for updates.
 - 8. Joining Guide (Steps below are to be followed)
 - > Click on the given link or type the given link on the prowser
 - > A new tab with a pop-up will open
 - Select 'Open Microsoft Teams if you have Microsoft Teams App installed in your device
 - Cancel the pop-up and click on 'Continue on this browser'.
 - > For Smartphone Microsoft Teams Appineeds to be installed before joining the VC Note: - Quenes and other information through e-mail may be obtained from: -

E-Mail suggestion jaa@gmail.com

Mobile 8723028535 / 8133998861

 Note: The same is essential for preparation, maintenance and submission of accurate report